

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2090  
ANSWERED ON:04.08.2000  
SPECIAL ECONOMIC ZONE AREA  
A. KRISHNASWAMY

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government have a proposal for the State Government to acquire a stake in the units set up in the special economic zone area with private sector ;
- (b) if so, the details thereof ; and
- (c) the total number of such units situated in our country , State wise ?

**Answer**

Minister of State in the Ministry of Finance ( Balasaheb Vikhe Patil )

- (a) &(b): In the Export and Import Policy (1997- 2002)incorporating amendments made upto 31st March, 2000, Governmenthas announced a policy for setting up of Special Economic Zones(SEZs) in the country for promotion of exports.SEZs can beset up in the public, private, joint sector or by the State Governments. There is no stipulation in the SEZ scheme forthe State Government to acquire a stake in the units in the SEZ area with private sector.
- (c) SEZs are yet to become operational .